

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1449 OF 2003

M/S. SHANKAR FINANCE & INVESTMENTS

Appellant (s)

VERSUS

STATE OF A.P. & ORS.

Respondent(s)

Date: 26/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE P. SATHASIVAM
(VACATION BENCH)For Appellant(s) Mr. L. Roshmani, Adv.
for M/s. P.S.N. & Co., Adv.For Respondent(s)
No.1: Mr. Prabhakar Rao Voruganti, Adv.
Mrs. D. Bharathi Reddy, Adv.

For Res.No.4: Mr. M.K.Michael, Adv. (NP)

Res.2 & 3: Ex-parte

UPON hearing counsel the Court made the following
ORDER

The Appeal is allowed in terms of the signed order.

(N. ANNAPURNA)
COURT MASTER(ANAND SINGH)
COURT MASTER

(Signed order is placed on the file) Reportable.